

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA/10/2016  
NAME OF THE PETITIONER(S) : Shri. M Palanisamy  
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others  
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

) MOHEET. L. RATHORE  
FOR The Respondents  
FOR K. APARNA DEVI

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Naven Kumar Murthi For Petitioner

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**ORDER**

Counsel representing both the parties are present and stated that they are making efforts to settle the issue between the parties and prayed time to submit the final outcome of the same. Time extended at request. Put up on 30.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy  
Member (Judicial)

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